

HIGH COURT OF TRIPURA

AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/ 3854

7th May, 2018

NOTIFICATION

In partial modification of the prevailing roster, it is hereby notified that Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Lodh will sit in the Division Bench in Court No.01 on 07.05.2018 at 10.30 AM and will take up the cases as per the roster.

Hon'ble the Chief Justice will also sit in the Single Bench in Court No.1 on 07.05.2018 at 02.00 PM and will take up the Single Bench matters as per the roster.

Hon'ble Mr. Justice A. Lodh will also sit in the Single Bench in Court No.3 on 07.05.2018 at 02.00 PM and will take up the Single Bench matters as per the roster.

By order,

sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 3855-81

7th May, 2018

Copy to: -

01. The Advocate General, Tripura, Agartala;
02. The Secretary, High Court Bar Association, Agartala;
03. The Secretary, Tripura Bar Association, Agartala;
04. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Director, Tripura Judicial Academy, Agartala;
08. The Registrar (Vigilance), High Court of Tripura, Agartala;
09. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
10. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
11. The Senior Protocol Officer, High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. All the Deputy Registrars, High Court of Tripura, Agartala;
14. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
17. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
18. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
21. All the Superintendents, High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Bench Sections, High Court of Tripura, Agartala,
26. Notice Board of the Court-house; and
27. Order File.

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< 07/05/18
REGISTRAR (JUDICIAL)